

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/269/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court, Dhubri.

Dated Guwahati the th 12 January, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No.F.C.XII.1-2019/41/E dated 12.01.2021.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, with your official vehicle, at your own cost, from the afternoon of 12.01.2021, after Court hours, till the morning of 18.01.2021, has been granted. The Counsellor, Family Court, Dhubri will remain in charge of the Family Court, Dhubri in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/ 276 /A, dated 12.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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